

Read :- Honourable High Court Notification No.A-1201/ 2021, Dated 12.08.2021 in respect of ranking of the Judicial Officer upon retirement of Shri S.S. Kharat, District Judge-1 (Retd), Nanded.

Consequent upon ranking of Judicial Officers at Head Quarter, Nanded in the cadre of District Judge, the following order is passed, which shall take effect from 14th August, 2021 B.N.

:-: OFFICE ORDER :-:

Shri K.N. Gautam, District Judge-2 and Additional Sessions Judge, Nanded shall leave the charge of his current posting on 14.08.2021 BN and shall join his new posting as the District Judge-1 and Additional Sessions Judge, Nanded on 14.08.2021 BN.

Similarly, Shri S.E. Bangar, District Judge-3 and Additional Sessions Judge, Nanded shall leave the charge of his current posting on 14.08.2021 BN and shall join his new posting as the District Judge-2 and Additional Sessions Judge, Nanded on 14.08.2021 BN.

District Court, Nanded.)
)
August 13th, 2021.)

K.N. Gautam
(K.N. Gautam),
Principal District Judge, Nanded.
I/c

Endorsement No. ADM/B-2/ 6591/2021.

Copy forwarded with compliments to :-

- The Honourable Registrar General, High Court, Mumbai – 400 032 for information.
- The District Judge-1, 2, 3, Nanded.
- The Secretary, District Legal Aid Services, Nanded.
- The Treasury Officer, Nanded.

Copy to :-

- The Registrar, District Court, Nanded.
- The Superintendent, JW / Technical Wing, District Court, Nanded.
- The Assistant Superintendent, C&F / STB / Inspection / Training, District Court, Nanded.
- ✓ District System Administrator, District Court, Nanded for information with a request to upload the order on official website.

District Court, Nanded.)
)
August 13th, 2021.)

K.N. Gautam
(K.N. Gautam),
I/c Principal District Judge, Nanded.
